

**IN THE INCOME TAX APPELLATE TRIBUNAL  
(DELHI BENCH 'H' : NEW DELHI)**

**SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER  
and  
MS. ASTHA CHANDRA, JUDICIAL MEMBER**

**ITA No.1791/Del./2021  
(ASSESSMENT YEAR : 2016-17)**

S.D. Technical Services Pvt. Ltd.,  
1589, Madarsa Road, Kashmere Gate,  
Delhi – 110 006.

vs.

ACIT (OSD),  
Ward 22 (2),  
Delhi.

**(PAN : AAACS0439A)**

(APPELLANT)

(RESPONDENT)

ASSESSEE BY : Shri V. Rajkumar, Advocate  
REVENUE BY : Shri Amit Katoch, Sr. DR

Date of Hearing : 09.08.2023  
Date of Order : 16.08.2023

**ORDER**

**PER SHAMIM YAHYA, ACCOUNTANT MEMBER :**

This appeal by the assessee is directed against the order of the ld. CIT(Appeals)/NFAC dated 16.11.2021 pertaining to the assessment year 2016-17.

2. At the outset, ld. Counsel of the assessee submitted that assessee seeks to withdraw the appeal. Ld. DR did not have any objection to the same. Hence, we permit the withdrawal of the appeal.

4. In the result, the appeal of the assessee is dismissed as withdrawn.

**Order pronounced in the open court on this 16<sup>th</sup> day of August, 2022.**

**Sd/-  
(ASTHA CHANDRA)  
JUDICIAL MEMBER**

**sd/-  
(SHAMIM YAHYA)  
ACCOUNTANT MEMBER**

**Dated the 16<sup>th</sup> day of August, 2022/TS**

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- 1.Appellant
- 2.Respondent
- 3.CIT
- 4.CIT (A)
- 5.CIT(ITAT), New Delhi.

AR, ITAT  
NEW DELHI.